

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 609  
IB-448/PB/2017  
CA/1286/2020, IA/530/2021, IA/3544/2021,  
IA/344/2022, IA/1726/2022, IA/4579/2022,  
IA/1967/2023, IA/2571/2023, IA/1210/2024

**IN THE MATTER OF:**

**Mr. Rajendra Kumar Saxena**

**...PETITIONER**

**Vs.**

**M/s. Earth Gracia Buildcon Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 05.07.2024  
HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor  
For the Applicant**

**:**  
:Adv Parth Shekhar, Adv. Shefali Sethi, Adv. Himanshu Shekhar in IA/1967/2023. Adv Tejaswi Bhanu & Adv. Priyadarshi Chaitanyashil in IA/530/2021. Adv. Nikhil Kumar Jha and Adv. Raghav Tiwari in I.A. 2571 of 2023. Adv. Kumar Mihir in IA/4579/2022. Adv Raj Shekhar, Adv Mrutunjay mishra, Adv Nandlal Singh in IA/1210/2024.

**For the Resolution Applicant**

**:**  
:Adv. Anuja Pethia, Adv. Srikant Singh.

**For the RP**

**:**  
:Adv. Saurabh Kalia, Adv. Aastha Agarwal.

**For the Respondent/Corporate Debtor**

**:**  
:Adv. Ayush Mangal Gupta, Respondent No 1 to 4 in IA 1726/2022. Adv. Deep Bisht for R-5 in IA 3544/2021.

**ORDER**

List the matter on **31.07.2024.**

**Sd/-  
(Rahul Bhatnagar)  
Member (T)**

**Sd/-  
(Mahendra Khandelwal)  
Member (J)**